

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

228. C.P.(CAA)/163(MB)2023 C.A.(CAA)/108(MB)2023

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Ariel Trading Private Limited

SECTION : 230 -232 of the Companies Act 2013

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Presence:

Mr. Ahmed Chunawala, Counsel for the Petitioner

Mr. Gaurav Jaiswal, Counsel for the RD

**ORDER**

Heard the counsel for the Petitioner. The matter is reserved for orders.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/P/